

garding the structural renovations etc. required for this purpose. The report of the Expert Team is being examined.

A decision has also been taken to put up a statue of Netaji Subhash Chandra Bose at Port Blair. The details are being worked out.

मंत्रालय में हिन्दी अनुवादकों की नियुक्ति

4885. श्री राम स्वरूप विद्यार्थी : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत सरकार के उन मंत्रालयों, विभागों और सम्बद्ध कार्यालयों के नाम क्या हैं जिन्होंने 1970 के दौरान श्रेणी एक तथा श्रेणी दो में हिन्दी अनुवादकों की नियुक्ति के लिए परिक्षाएं ली;

(ख) उन मंत्रालयों और विभागों के नाम क्या हैं जिन्होंने उक्त परिक्षाओं और इन्टरव्यू के आधार पर उक्त दो श्रेणियों में हिन्दी अनुवादकों की नियुक्तियां की और इस प्रकार नियुक्त किये गए कर्मचारियों की शैक्षिक अर्हताएं (डिवीजन सहित) क्या थीं और सरकारी सेवा में अनुवाद का उन्हें कितना अनुभव था ;

(ग) उन अनुवादकों की संख्या कितनी है जिनकी नियुक्ति भर्ती संबंधी नियमों का उल्लंघन कर अर्हता प्राप्त और अनुभवी उम्मीदवारों की उपेक्षा कर ली गई है ; और

(घ) क्या सरकार का विचार हिन्दी अनुवादकों के पदों पर संघ लोक सेवा आयोग के माध्यम से भरती करने का है ; यदि नहीं तो इसके क्या कारण हैं ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री राम निवास मिर्धा) : (क) से (ग) . अपेक्षित सूचना अभी प्राप्त नहीं है। यह एकत्रित की जाएगी, तथा सदन के पटल पर रख दी जायेगी।

(घ) हिन्दी अनुवादकों के पद प्रत्येक मंत्रालय विभाग द्वारा अपनी आवश्यकताओं के अनुसार बनाये गये पृथक पद हैं। ये पद संबंधित मंत्रालय विभाग द्वारा पद के लिए बनाये गये भर्ती नियमों के अनुसार नियमित आधार पर भरे जाते हैं। ये अधिकांश श्रेणी III के पद हैं, और इसलिए संघ लोक सेवा आयोग के क्षेत्राधिकार से बाहर हैं। केवल ऐसे पदों को जो श्रेणी II में आते हैं, सम्बन्धित मंत्रालयों/विभाग संघ लोक सेवा आयोग के परामर्श से भरा जाता है।

Confirmation of Temporary Government Employees

4886. SHRI S. N. MISRA : Will the PRIME MINISTER be pleased to state :

(a) whether a large number of temporary Government employees have not been confirmed for ten years;

(b) if so, their number and in what Departments; and

(c) whether Government are contemplating to regulate the employment in the Central Services by putting a restriction that no appointments shall be temporary for a period of more than two years ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) The number of temporary Government employees who had put in 10 years of service or more but had not been confirmed as on 30th November 1966 was 18,561. The latest position of such employees department-wise will be ascertained and laid on the Table of House.

(c) No, Sir.

Reservation of Posts for certain classes

4887. SHRI S. N. MISRA : Will the PRIME MINISTER be pleased to state :

(a) whether any alteration has been made in regard to the reservation of posts for certain classes of citizens; and

(b) if so, in which of the Departments and to what extent and for whom ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : (a) and (b). Yes, Sir. The percentages of reservations for Scheduled Castes, Scheduled Tribes, Emergency Commissioned Officers and Short Services/Posts under the Government of India have been revised during 1970. A statement showing the previous and revised percentages is laid on the Table of the House. [*Placed in Library. See No. LT-4589/70*]

Finalisation of Annual Plan for 1971-72

4888. SHRI N. R. LASKAR :
SHRI NARAYANAN :
SHRI DEVINDER SINGH
GARCHA :

Will the PRIME MINISTER be pleased to state :

(a) whether the Planning Commission has started preparation of the Annual Plan for 1971-72 and making an assesment of the financial resources of the States ;

(b) whether the Planning Commission has pointed out that the States performances so far, on resources mobilisation, has not been good ; and

(c) if so, the names of the States which have not lived up to their provision for resources mobilization ; and

(d) whether views of the State Governments will be taken into consideration before the Annual Plan for 1971-72 is finalised ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : (a) Yes, Sir.

(b) In the aggregate, the States' resources for 1969-70 and 1970-71 are not expected to show any shortfall as compared to the estimates indicated in the annual plans for

these years. As such, the question of Planning Commission indicating to the States as a whole that their performance has not been good does not arise.

(c) The position does vary from State to State but it is too early to say whether over the Fourth Plan period as a whole any State will not be able to mobilise resources to the full extent envisaged in the Plan.

(d) Yes, Sir.

Export Sarees

4889. SHRI SHIVA CHANDRA JHA: Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether export of Indian Sarees to foreign countries has increased within the last two years ;

(b) if so, to which countries and the total amount of foreign exchange earned therefrom, year-wise and country-wise ; and

(c) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK) : (a) to (c). Exports of Mill-made Sarees from India during last two years remained almost stationary. Value of exports of these Sarees from India during 1968-69 and 1969-70 amounted to Rs. 127.3 lakhs and Rs. 125.2 lakhs respectively. The major countries to which these Sarees were exported and foreign exchange earned therefrom during above two years are given below :—

(Rs. lakhs)

Country	ports		
	Value of Export	1968-69	1969-70
Aden	8.0	2.1	
Saudi Arabia	3.0	4.0	
Malaysia	2.4	5.1	
Singapore	3.7	2.1	
Mauritis	11.2	4.5	
Sudan	84.0	98.7	